

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.107**  
**New IA-2602/2021 in**  
**IB- 811/ (ND)/2020**

**IN THE MATTER OF:**

Star Wire Products

Vs.

Kotsons (P) Ltd

....FINANCIAL CREDITOR

.....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 16.07.2021**

**CORAM:**

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant

: Adv. Mr. Aditya Vijay for Operational Creditor

For the Respondent

:

**ORDER**

Heard the submissions made by the Counsel for the Operational Creditor. Counsel for the Operational Creditor has submitted that the Corporate Debtor seems to be not interested either to settle the matter or to contest the matter.

Let e-Notice be served by the Registry and the Private Notice be also sent by the Operational Creditor to the Corporate Debtor for their appearance and for filing reply in the matter.

List on 08.9.2021.



(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)



(P.S.N PRASAD)  
MEMBER (JUDICIAL)

Surjit